

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

**APPLICATION NUMBER : IA(IBC)/1154(CHE)2024 IN
IA(IBC)/704/2024**

PETITION NUMBER : IBA/685/2019

NAME OF THE PETITIONER : HDFC Bank Ltd

**NAME OF THE RESPONDENT(S) : Umesh Garg (Liquidator)
M/s. Jeppiaar Cements Pvt Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT rules, 2016**

ORDER

None for the Applicant. Ld. Counsel Mr. Abhishek Anand appears for the Liquidator. Ld. Counsel Mr. G. Sudhakar appears for the COC.

Case is posted for hearing on **28.05.2024**.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**